(b) The Delhi Traffic Police have issued 31 notices to the concerned advertising agencies have also been asked to take necessary traffic hazards. The concerned civil agencies have also been asked to take necessary action against the adverlisers.

[Translation]

Wages to Coal Workers

- 115. SHRI RAM BADAN: Will the Minister of COAL be pleased to state:
- (a) whether the Coal India Ltd. have formulated any policy for payment of wages to coal labourers;
 - (b) if so, the details thereof; and
- (c) the other facilities likely to be provided for their upliftment?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c) Since nationalisation of coal industry, Coal India Limited has been adopting a time tested policy of determination of wages, allowances and fringe benefits including housing, water supply, medical facilities etc. to its workers through joint Bipartite Committee of Coal industry (JBCCT) consisting of the representatives of Cenral Trade Unions and the Management of Coal India Ltd. and itl subsidiaries. Singareni Coollieries Company Ltd., Raw Materials Division of Steel Authority of India Ltd. and Tata Iron & Steel Company Ltd.

So far, four such National Coal Wage Agreements have been successfully completed. The 5th JBCCT is under the process of constitution.

[English]

1987

Coal Production

116. SHRI RAMCHANDRA VEERAP-PA:

SHRI MAHESH KANODIA:

Will the Minister of COAL be pleased to state:

(a) whether the coal production in the country is stagnant;

- (b) if so, the reasons therefor;
- (c) the rate of increase or decrease with respect of target of coal production during each of the last three years; and
- (d) the measures proposed by the Government to modernise coal-mining operations keeping in view the health and safety of miners?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) No, Sir.

- (b) Does not arise.
- (c) The target and actual coal production and the rate of increase during the last three years was as below:

Year	Turget of coal Pro- duction	Actual coal pro- duction	Rate of increase in actual production over previous year
1990-91	221.00	211.73	5.4%
1991-92	228.00	229.28	8.3%
1992-93	238.20	238.33	3 9%
(Provisio	ona!).		

(d) New mining technologies introduced/being introduced for extraction of coal include adequate provision for safety and health of mine workers. The coal companies are also required to strictly adhere to the safety regulations in all the mining operations. In some of the deep and gassy underground mines telemonitoring equipment for constant monitoring of underground environmental conditions like temperature, humidity etc. have been introduced. Adequate provision for ensuring safety and health of workers are also made in the opencast mines.